

clause (c) (iv) of the Proclamation dated the 23rd August, 1968, issued by the President in relation to the State of Punjab. [Placed in Library. See LT-2805/68.]

Calcutta Police and Calcutta Suburban Police (Amendment) Act, 1968.

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table--

- (1) A copy of the Calcutta Police and Calcutta Suburban Police (Amendment) Act, 1968 (President's Act No. 29 of 1968) published in Gazette of India dated the 6th November, 1968, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1968.
- (2) A statement showing reasons for delay in laying the above Act. [Placed in Library. See No. LT-2806/68.]

Hindi Sahitya Sammelan Rules, 1968.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : I beg to lay on the Table a copy of the Hindi Sahitya Sammelan Rules, 1968 (Hindi and English versions) under sub-section (4) of section 12 of the Hindi Sahitya Sammelan Act, 1962. [Placed in Library. See No. LT-2807/68.]

Delhi Motor Vehicles (Second Amendment) Rules, 1968.

SHRI BHAKT DARSHAN : Sir, I beg to lay on the Table--

- (1) A copy of the Delhi Motor Vehicles (Second Amendment) Rules, 1968, published in Notification No. F.3(39)/66-68-Tpt. in Delhi Gazette dated the 31st October, 1968, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939.
- (2) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2808/68.]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(i) Minutes.

SHRI KHADILKAR (Khed) : I beg to lay on the Table Minutes of the Thirty-eighth to Forty-second sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1966-67

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1966-67.

12.29 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :-

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 19th December, 1968, adopted the following motion in regard to the Monopolies and Restrictive Trade Practices Bill, 1967 :

"That this House recommends to the Lok Sabha that the Lok Sabha do appoint a member of the Lok Sabha to the Joint Committee of the Houses on the Monopolies and Restrictive Trade Practices Bill, 1967, in the vacancy caused by the resignation of Shri Indrajit Gupta from the membership of the said Joint Committee, and communicate to this House the name of the member so appointed by the Lok Sabha to the Joint Committee."

- (2) I am to request that the concurrence of the Lok Sabha in the said motion, and also the name of the member of the Lok Sabha appointed to the Joint Committee, may be communicated to this House.'